## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 100 OF 2018 & IA NO. 324 OF 2018

Dated: 27th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chemplast Sanmar Limited ... Appellant(s)

Vs.

Tamil Nadu Generation and Distribution Corporation Ltd. & Anr.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

## **ORDER**

Learned counsel, Mr. S. Vallinayagam and Mr. Sethu Ramalingam, appearing for the Respondent Nos. 1 and 2 respectively, submitted that, the instant matter may kindly be posted along with Appeal Nos. 86 of 2018 & 87 of 2018, which are already listed on 10.12.2018.

Submissions made by the learned counsel appearing for the Respondent Nos. 1 and 2, as stated supra, are placed on record.

List this matter along with Appeal Nos. 86 of 2018 & 87 of 2018 on **10.12.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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